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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, NO.6 "GULESTAN"
PRESCOT ROAD, BOMBAY-1
CAMP: PANAJI (GOA)

O.A. No. 155/88

1. Parmeswaran Viswanathan
Junior Engineer, PWD
C/o. C U Singh
Sawla Chambers, 6th floor;
40 Cawasji Patel Street
Fort; Bombay 400023
2. Grama Rangaswamy Raman
Junior Engineer,
P.W.D.
c/o. C.U. Singh

.. Applicants

V/s.

1. The State of Goa
through Development Commissioner,
Government of Goa;
Secretariate;
Panaji
2. The Secretary (Irrigation)
Government of Goa
Secretariat; Panaji; Goa

.. Respondents

CORAM: Hon. Shri Justice U C Srivastava, V.C.
HON. Shri M Y Priolkar, Member (A)

APPEARANCE:

Applicant no.2
in person

Mr. G R Sharma
Counsel
for the respondents

ORAL JUDGMENT: DATED: 26-8-1991
(PER: UNC. Srivastava, Vice Chairman)

Applicant no. 2 Shri Grama Rangaswamy Raman is present in person and states that he has already been promoted and that he would not like to press this application and the same may be allowed to be withdrawn. He has produced a copy of the promotion order which is taken on record. He also submits that Applicant No.1 Shri Parmeswaran Viswanathan voluntary retirement has taken from his job and in this behalf he has made an endorsement at the bottom of his application. The counsel for respondents has no objection.

In view of the statements made by the applicant no.2 this application is disposed of as withdrawn with no

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order as to costs.

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(M Y PRIOLKAR)
MEMBER(A)

(U C SRIVASTAVA)
VICE CHAIRMAN

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